

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-06-2024 AT 10:30 AM**

**CP(IB) No. 25/7/HDB/2022
AND
IA (IBC) 1164 & 1165/2024 in CP(IB) No. 25/7/HDB/2022
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Allied Hi-tech Industries Pvt Ltd

...Financial Creditor

AND

Karvy Data Management Services Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1164/2024

Learned Counsel Mr Bendi Raviteja, for applicant present and stated that this being an urgency application to list the IA under e-filing No.1801/2024 at the earliest. Heard. **The urgency application is allowed** and let the IA under e-filing No. 1801/2024 be listed on 06.06.2024 if it is in order.

IA (IBC) 1165/2024

Learned Counsel Mr Bendi Raviteja, for applicant present and stated that this being an urgency application to list the IA under e-filing No.1801/2024 at the earliest. Heard. **The urgency application is allowed** and let the IA under e-filing No. 1801/2024 be listed on 06.06.2024 if it is in order.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)